

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.33/(MAH)/2013  
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)



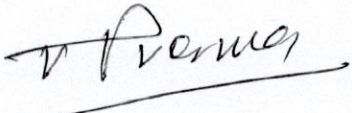
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.11.2016

NAME OF THE PARTIES: Mr. Sadanand Gangaram Kadam

V/s.

M/s. Hatway Sai Star Cable & Data Com Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Adv. Vinod J. Menta i/b SD Bhanu law chambers	Adv for petitioner	
2	M.S. BHARDWAJ	Adv for R. 6-12	
3	V.P. VERMA	Adv for R 1 to 5	

**ORDER**

C.P. No. 33/397-398/2013/CLB/MB/2013

1. Ld. Counsel for both sides are present.
2. Due to shortage of time, the matter cannot be heard today, hence adjourned by the Order of this Bench to **13<sup>th</sup> January, 2017.**

Dated: 18.11.2016

sd/-

**Shri M.K. Shrawat**  
Member (Judicial)